

(8)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1455/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES:

Beico Industries Pvt. Ltd.

V/s.

Aditya Vidyut Appliances Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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(8)	PURAZAR P FOUZDAR A/W RUSHAD IRANI I/B PURAZAR P. FOUZDAR	ADVOCATES FOR CORPORATE DEBTOR	} R-S
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(2)	Mr. Prakash Shah a/w Mr. Durgoprasad Bajori	Advocates I/b per legal for petitioners	} Durgoprasad
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**ORDER**

**CP No.1455/I&BP/NCLT/MB/MAH/2017**

At request of the parties, list this matter on 27.2.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)